NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 4/58, 59/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.10.2017

Name of the Company:

Oriental Insurance Co. Ltd.

V/s.

Ambuja Cements Ltd. & Ors.

Section of the Companies Act:

Sections 58, 59 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Kunal P Vouishman

Advocate

Resp No. 1.
(Anbeja Cornert Hd).

2.

ORDER

Learned FCA Mr. Kamal Agrawal present for Original Petitioner. Learned Advocate Mr. Kunal Vaishnav present for Respondent no. 1.

Learned Advocate Mr. Kunal Vaishnav filed Vakalatnama for Respondent no. 1.

Respondent shall file reply within two weeks serving copy in advance to other side.

List the matter on 07.12.2017 for hearing.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 27th day of October, 2017.

BIKKI RAVEENDRA BABU
MEMBER JUDICIAL